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C.A.No. 73-74 OF 1999  
ITEM NO. 108  
COURT No.2

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS. 73-74 OF 1999

Akbar Ali

Appellant(s)

Versus

Vinod Khanna & Anr.

Respondent(s)  
( with office report )

DATE : 20/04/2004                      This/These matter/matters was/were  
called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU      HON'BLE DR. JUSTICE AR. LAKSHMANAN                      HON'BLE MR. JUSTICE G.P. MATHUR

For Appellant(s)Mr. Ambrish Kumar, Adv.

For Respondent(s)Mr. HM Singh, Adv.  
Ms. Shabana Saifi, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List after summer vacation, 2004.

[ Charanjeet Kaur ]  
Court Master

[ Om Prakash ]  
Court Master